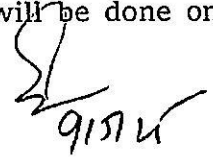


OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

ORDER

In partial modification to this office order No. 42048-42158/F.1(3)/Gaz/2024 dated 11.11.2024, Sh. Rajesh Malik, District Judge-06, (Central), Tis Hazari Courts, Delhi, is hereby nominated as Officer In-charge of Copying Agency (Civil & Small Cause Court) and Copying Agency (Criminal & Sessions), (Central) Tis Hazari Courts, Delhi. **with immediate effect.**

However, the correspondence with the Hon'ble High Court will be done only through the undersigned.



(SANJAY GARG-I)

Principal District & Sessions Judge (HQs)
Delhi "

No. 22305-320 F.1(3)/Gaz/2025

Dated 09.5.2025

Sub:- Officer In-Charge (Copying Agency)

Copy forwarded for information & necessary action to:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Ld. Principal District & Sessions Judge (West), Tis Hazari Courts, Delhi.
3. The Officer concerned.
4. Sh. Joginder Prakash Nahar, ASJ (FTC)-01, (Central),/Link Officer In-Charge of Copying Agency, (Civil & Small Cause Court) and Copying Agency (Criminal & Sessions), (Central), Tis Hazari Courts, Delhi.
5. The AO(J)/Branch In-charge, Admin Branch (I,II&III), General Branch, Copying Agency (Civil, Criminal, Sessions & Small Cause Court), (Central), Tis Hazari Courts, Delhi.
6. DDO, Accounts Branch, Central, Tis Hazari Courts, Delhi.
7. The PS to the undersigned.
8. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.
9. The R&I Branch (Central) for uploading on LAYERS.



Principal District & Sessions Judge (HQs)
Delhi